GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2572 ANSWERED ON:13.03.2013 IRREGULARITIES IN NET Chavan Shri Harischandra Deoram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether university students have accused the University Grants Commission (UGC) of indulging in malpractices while conducting the National Eligibility Test (NET); and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) & (b) : There have been grievances of some candidates regarding final qualifying criteria of the National Eligibility Test (NET) held in June 2012 by the UGC. The University Grants Commission (UGC), has informed us that it had intimated the candidates in the Notification for UGC-NET, held in June 2012, that the candidates were required to obtain minimum marks separately in Paper-I, Paper-II and Paper-III as given below:-

Minimum Marks (%) to be obtained Category Paper-I Paper-II Paper-III GENERAL 40(40%) 40(40%) 75(50%) OBC 35(35%) 35(35%) 67.5(45%) rounded off to 68

SC/ST/PWD 35(35%) 35(35%) 60(40%)

It was also mentioned in the notification that "only such candidates who obtain the minimum required marks in each paper separately, as mentioned above, will be considered for final preparation of result. However, the final qualifying criteria for Junior Research Fellowship (JRF) and eligibility for Lectureship shall be decided by the UGC before declaration of result."

The UGC has further informed us that complaints were received on the fixing of final qualifying criteria, after the conduct of the examination. A committee was set up by the UGC to examine the complaints and on the basis of recommendations of the said committee, it declared a supplementary result on 12/11/2012, which was in addition to the candidates declared as qualified in earlier result dated 18/09/2012. Some candidates have filed cases in High Courts stating that the final qualifying criteria for NET has been changed, and the matter is sub-judice.

The University Grants Commission (UGC) has also informed us that it has received a complaint relating to fraud in paper checking of UGC-NET examination, held in December, 2012. However, on examination of the complaint, the UGC has found that the complaint pertains to the NET examination held on 23/12/2012 which was conducted by the Council of Scientific and Industrial Research (CSIR).